

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2152
ANSWERED ON:24.07.2014
TEESTA III HYDRO POWER PROJECT
Rajesh Shri M. B.

Will the Minister of POWER be pleased to state:

- (a) the present status of Teesta-III hydro power project;
- (b) whether there has been delay in commissioning the said project and the cost is escalating due to such delay; and
- (c) if so, the details thereof and the steps being taken by the Government for the speedy implementation of the said project?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) : The 1200 MW (6 units of 200 MW each) Teesta-III H.E. Project is a run of the river scheme on river Teesta in the State of Sikkim and is being implemented by M/s. Teesta Urja Limited (TUL) a Joint Venture Company with the Government of Sikkim. The project is under construction and about 89% of physical progress has been achieved.

(b) : As per the Memorandum of Understanding (MoU), the Project was to be commissioned by September, 2012. However, due to force majeure events like earthquake in September, 2011 / flash flood in 2012, etc. and other issues like disputes arising out of share holdings pattern between different constituents of Teesta Urja, the commissioning of the project is delayed to June, 2015.

(c) : Following steps have been taken by the Govt. of Sikkim for speedy implementation: -

i. A High Power Monitoring Committee headed by the Chief Secretary, Govt. of Sikkim has been constituted to monitor progress closely.

ii. Further, Govt. of Sikkim has nominated one Chairman, one Executive Vice Chairman and one Director in the Board of Director of Teesta Urja Limited for close monitoring of the project.